

The Junior doctors struck work because of the alleged forced resignation of the two doctors of the Irwin Hospital. They also made demands regarding the terms and conditions of service.

(c) On an appeal addressed by the Health Minister on the evening of the 5th April, 1969, the nurses of the hospital called off the strike and resumed duty from the 6th morning.

The Junior doctors resumed duty after an appeal was issued by the Health Minister on the 9th April, 1969, and a prohibitory order was made on the 10th April, 1969, under the Essential Services Maintenance Act, 1968.

**CENTRAL FINANCIAL ALLOCATIONS AND
LOANS FOR WEST BENGAL**

126. SHRI A. P. CHATTERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of West Bengal have recently asked for larger financial allocations and loans from the Central Government;

(b) what percentage of export earnings of the Indian Union are earned through West Bengal's Jute and Tea; and

(c) whether in considering the question of larger financial allocations and loans to West Bengal, West Bengal's contribution to the export earnings of India will be taken into account by Government?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Sir.

(b) Information regarding the value of exports originating in particular States is not available.

(c) No, Sir. The principles of distribution of Central assistance to State Governments for their Plan Schemes do not take into account the contribution of States to export earnings.

R.B.I. GUEST HOUSE IN DELHI

127. SHRI ARJUN ARORA: SHRI KRISHAN KANT: SHRI N. SRI RAMA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have given approval to the Reserve Bank proposal regarding the renovation of its guest house in Delhi and

(b) if so, the amount likely to be spent for the purpose?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The Reserve Bank is constructing an additional three-roomed flat on the terrace of its office premises to improve the existing arrangements of providing accommodation for officers who come to Delhi on inspection and other duties. The cost of construction of this flat is likely to be Rs. 1.89 lakhs. The Central Board of the Reserve Bank is competent to take such decisions on their own and no reference to Government is necessary.

L.I.C.

128. SHRI A. P. CHATTERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether the L.I.C. offers a plan called the Anticipated Endowment policy;

(b) whether under this policy payment of the Policy amount is made in stages;

(c) whether such payments are often delayed by the Life Insurance Corporation;

(d) whether discharge vouchers are required to be sent to the Policy Holders under usual Life Insurance Endowment Policy Schemes some time before the date of maturing of the Schemes; and